

Milk Production

393. DR. R. MALLU: Will the Minister of AGRICULTURE be pleased to state:

(a) the annual milk production during each of the last three years at milk cooperatives located in Kaira, Mohsana, Sabarkantha and Banaskantha of Gujarat; and

(b) the quantity of milk converted into milk products during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K.C. LENKA): (a) and (b). The information is being collected and will be laid on the Table of the House.

[*Translation*]

Gold Disappeared from Delhi Police Custody

394. SHRI PHOOL CHAND VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether gold worth rupees thirty lakhs had disappeared from the custody of Delhi Police Palam Airport;

(b) if so, the circumstances in which this incident had occurred;

(c) whether any inquiry has been conducted into the matter;

(d) if so, the out-come there of; and

(e) the action taken against the persons fund responsible?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M.

JACOB): (a) to (e). A case u/s 392 and 34-IPC was registered on 10.6.1992 against four police officials, namely, Inspector Moti Lal Sharma, HC Gurcharna Singh, HC Raj Kumar, and HC Suresh Kumar for allegedly robbing e passengers at Palm Airport of 66 gold biscuits. 3 of the accused have been arrested and two of them dismissed.

[*English*]

Pepsi Foods Private Limited

395. SHRI M.V. CHANDRASHEKARA MURTHY: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Pepsi Foods Private Limited is violating Government's order not to market soft drinks in one litre bottles;

(b) if so, whether the Pepsi Foods Private Limited are violating other several rules of the Government;

(c) if so, the details thereof; and

(d) further steps taken bey the Government against the company for not following Governments directives?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO):

(a) to (d) The information is being collected and will be laid on the Table of the House.

Talks with ULFA

396. SHRI CHITRA BASU:
SHRI UDDHAB BARMAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the ULFA leadership in Assam has not divided into pro-talk and anti-talk groups over the question of dialogue with the Government.